

C. A. T. Bench, JAIPUR

Date of Order

Orders

10/5/93

Mr. J. K. Kargnik - Counsel for
the applicant

The O.A. has
dismissed as withdrawn
with liberty to file one
afresh.

(10/5/93)
Administrative Member

[Signature]
D. F. Mehta
Vice-Chairman

Copy sent to the
app. Counsel on

vide 3435

Date 10/5/93

[Signature]